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SLP(C)No. 15974-15975 OF 2002
ITEM No.23

Court No. 3

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.15974-15975/2002

(From the judgement and order dated 17/05/2002 in AHO 243/01 &
OJC 2884/02 of the HIGH COURT OF ORISSA AT CUTTACK)

RAGHABENDRA BOSE & ORS.

Petitioner (s)

VERSUS

SUNIL KRISHNA GHOSH & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. Janaranjan Das,Adv.
Mr. Swetaketu Mishra, Adv.
Ms. Moushumi Gahlot, Adv.

For Respondent (s)Mr. Radha Shyam Jena,Adv.

Mr. P.K. Das, Sr.Adv.
Mr. J.N. Biswas, Adv.
Mr. Amlan Mandal, Adv.
Mr. Ashok panigrahi, Adv.
Mr. B.K.Satija,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted. Hearing expedited.

Printing dispensed with. The appeals shall be heard on the SLP paper book. Parties may file additional documents, if any, within six weeks. Original record shall be requisitioned.

(N. Annapurna)
Court Master

(Radha R. Bhatia)
Court Master